

Name of Corporate Debtor:	Think & Learn Private Limited
Date of Commencement of CIRP:	16-07-24
List of Creditors as on:	25-11-24
List of Operational Creditors (Other than Workmen, Employees and Government dues)	

(Amount in ₹)

S.NO	Name of Claimant	Details of claim received		Details of claim admitted		Amount covered by security interest	Amount covered by guarantee	whether related party	% of voting share in CoC	Amount of Contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim									
1	Aditya Birla Finance Limited	30-07-2024	47,12,00,000	29,98,28,966	Vendor								17,13,71,034	Subject to Adjudication in IA 660 of 2024
2	Ocsine Soundcrafts Private Limited	25-07-2024	81,39,223	81,39,223	Vendor								-	
3	Marketxpander Services Pvt. Ltd.	25-07-2024	17,11,29,100	15,64,21,638	Vendor							1,47,07,462	-	Interest not under the contract
4	Tholasi Prints India Private Limited	26-07-2024	9,23,639	8,97,866	Vendor							25,773	-	
5	Venkatesan S	29-07-2024	25,41,395	10,15,655	Lessor							1525740	-	damages not admitted
6	Mathew K Cherian	29-07-2024	14,17,734	14,17,734	Lessor								-	
7	Rashmi Commercial Company Ltd.	29-07-2024	4,86,218	4,86,218	Lessor								-	
8	Kalyani Techpark Private Limited	30-07-2024	73,30,64,501	73,30,64,501	Lessor								-	
9	Sound Map Productions	29-07-2024	1,82,75,899	1,68,29,455	Vendor							14,46,444	-	
10	ABM Telemobiles India Private Limited	30-07-2024	4,08,21,853	4,08,21,853	Vendor								-	
11	Actis Technologies Private Limited	31-07-2024	44,09,160	28,51,967	Vendor							15,57,193	-	
12	IBC Knowledge Park Private Limited	31-07-2024	15,47,71,884	15,47,71,884	Lessor								-	
13	Prosol IT	31-07-2024	6,09,71,285	6,09,71,285	Vendor								-	Claim admitted
14	Ram Naresh Shahu	31-07-2024	20,30,327	19,64,877	Lessor							65,450	-	Current Year TDS was not allowed because Invoice amount was claimed by OC
15	Dusters Total Solutions Services Private Limited	31-07-2024	1,00,93,957		Vendor								1,00,93,957	Amount of claim is less for one invoice, to verification of actual liability is subject to access of books of accounts
16	Himanshu Tyagi	30-07-2024	2,33,750	1,52,625	Consultant								81,125	Incorrectly classified as OC, is Workmen, was working with the company
17	Spice Route Legal Advocates	30-07-2024	41,72,905	36,88,100	Advocates								4,84,805	Documents not provided for balance amount
18	DB Corp Limited	25-07-2024	1,90,66,360	1,90,66,360	Vendor								-	
19	Exclusiff Seating Systems	30-07-2024	39,63,286	28,35,947	Vendor							11,27,339	-	Interest not under the contract
20	Promobi Technologies Private Limited	31-07-2024	2,82,58,678	2,62,65,035	Vendor							3,47,708	16,45,935	Interest not under the contract
21	Itilite Technologies Private Limited	30-07-2024	13,42,857	13,42,857	Vendor								-	
22	Intech Business Solution	30-08-2024	72,34,165		Vendor								72,34,165	Documents Not provided
23	Saksham Infra Solution Private Limited	29-07-2024	89,25,763	37,97,523	Vendor							9,91,751	41,36,489	Interest not under the contract
24	Prosupplyr Global Private Limited	30-07-2024	70,34,992	56,52,400	Vendor							13,82,592	-	Interest not under the contract
25	K.M. Muneeruddin & 6 others	30-07-2024	12,47,054	12,47,054	Lessor								-	
26	Mplastics Toys and Engineering Private Limited	30-07-2024	1,40,93,075	1,09,22,634	Vendor							31,70,441	-	Interest not under the contract
27	Nazish Rashid	01-08-2024	37,500	37,500	Advocate								-	
28	Workie Private Limited (MSME)	31-07-2024	4,83,82,127	4,83,82,127	Lessor								-	
29	PVR Inox Limited	31-07-2024	39,40,740	22,53,887	Vendor							16,86,853	-	Interest not under the contract
30	Brajesh Kumar Singh	19-08-2024	18,000	18,000	Advocate								-	
31	VIP Shopping Center	01-08-2024	15,25,986	8,17,740	Lessor							7,08,246	-	Post CIRP period cost not admitted
32	Kadambari Advertising Private Limited	29-07-2024	42,47,724	33,71,577	Vendor							8,76,147	-	Interest not under the contract
33	Milestone Group Corporate Solutions Private Limited	31-07-2024	65,27,258	47,41,095	Vendor							17,86,163	-	Interest not under the contract

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		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim									
146	Veera Towers Apartments Pvt Ltd	16-10-2024	25,69,962	25,69,962	Lessor								-	
147	Media Agility India Pvt Ltd	16-10-2024	4,04,50,080	4,04,50,080	Lessor								-	
148	JAHIRA SAJID	04-10-2024	3,35,323	1,57,123	Lessor							46200	1,32,000	Post CIRP date, claim not admitted
149	Hemanth Sharma	04-10-2024	9,64,000	2,51,200	Lessor							184800	5,28,000	Post CIRP date, claim not admitted
150	Rajender Bansal	17-10-2024	25,10,785	25,10,785	Lessor								-	
151	Kurien Eapen Kalathil	18-09-2024	17,96,552	3,22,856	Vendor							14,73,696	-	Post CIRP date, claim not admitted
152	JHANSI rani	04-10-2024	11,39,526		Lessor								11,39,526	(660474) negative balance Due SD of 18 lakhs
153	Yogesh Bhardwaj	13-10-2024	47,59,250	47,59,250	Lessor								-	
154	Eagle Infra India Ltd	14-10-2024	26,31,640	24,20,750	Lessor							2,10,890	-	Interest not under the contract
155	Loka Shiksha Trust	03-10-2024	8,47,368	4,97,970	Lessor							3,49,398	-	Post CIRP date, claim not admitted
156	Rahul Gupta	08-10-2024	22,500	22,500	Advocate								-	Claim to be admitted
157	Mahendra G Nandu	31-07-2024	10,45,170	7,47,097	Lessor							2,98,073	-	
158	Shantipushp Associates	31-07-2024	21,32,136	21,32,136	Lessor								-	
159	Chaitanya Developers	31-07-2024	41,10,266	41,10,266	lessor								-	
160	ABHISHEK RISHI	31-07-2024	13,93,875	13,93,875	lessor								-	
161	Dinesh Singh	16-10-2024	17,71,173	17,71,173	Consultant								-	
162	Sasirekha	16-10-2024	9,53,960	9,53,960	lessor								-	
163	Chandresh Fooria	31-07-2024	15,33,424	15,33,424	lessor								-	
164	Madhu Agarwal	31-07-2024	1,16,436	1,16,436	lessor								-	
165	Dharmendra Agarwal	31-07-2024	1,87,709	1,87,709	lessor								-	
166	Ganga Associates	31-07-2024	18,91,231	18,91,231	lessor								-	
167	Ravindra Agarwal	31-07-2024	1,16,436	1,16,436	lessor								-	
168	PARTAP SAINI, ADVOCATE	31-07-2024	25,000		Advocate								25,000	No supporting documents provided
169	Jio Haptik Technologies Limited (MSME)	10-10-2024	16,92,120	16,92,120	Vendor								-	
170	Gayasuddin Jainuddin kokni & Abeddin Kokni	15-10-2024	35,36,183	14,71,875	lessor							20,64,308	-	
171	Studio Masons Private Limited	31-07-2024	78,55,827	59,11,233	lessor							19,44,594	-	Interest not under the contract
172	VISHWAVARDHINEE PRINTERS	31-07-2024	45,39,392	45,39,392	Vendor								-	
173	Ghansham	31-07-2024	54,300	54,300	Advocate								-	
174	Harsh Vardhan	17-10-2024	16,10,411	16,10,411	lessor								-	
175	Shivanam Builders and Developers P Ltd	17-10-2024	28,12,535	24,48,000	lessor								3,64,535	
176	Mukta Sharma & Dwarikanath Sharma	17-10-2024	52,19,766	-	Lessor								52,19,766	
177	Forum Shah	21-07-2024	30,000	30,000	Consultant								-	
178	ABP PVT LTD	21-10-2024	16,74,031	16,74,031	Vendor								-	
179	Mrityunjay Kumar Chandan	31-07-2024	1,00,000	0	Consultant								1,00,000	Wrongly classified as OC
180	Tarana Suresh Thakurdas	31-07-2024	47,87,905	47,33,335	Consultant							54,570	-	
181	Shalini Menon	31-07-2024	2,78,23,691		Lessor								2,78,23,691	
182	Reshma A Jain	31-07-2024	1,25,000		Lessor								1,25,000	Claim filed as director Surfer Tech, which is already mentioned above in list
183	Kanhaiya Kumar singh	31-07-2024	68,000		Lessor							68,000	-	Student Claim for Refund
184	Bhuddaraju Padmaja	31-07-2024	17,33,189		Lessor								17,33,189	
185	Amazon Web Services India Private Limited	31-07-2024	21,22,55,768	21,22,55,768	Vendor							-	-	
186	Ramesh Kishandas Lulla	31-07-2024	2,68,854		Lessor								2,68,854	Joint Owners files same claim form twice in individual capacity other claim with the name of Mr S K Lulla
187	Anish Malhotra	31-07-2024	16,88,000		Lessor								16,88,000	Post CIRP period cost not admitted
188	Corus Infra	31-07-2024	13,24,217	6,85,474	Lessor							6,38,743	-	
189	Madhuri Varshney	31-07-2024	12,40,474		Lessor								12,40,474	
190	Pioneer Power Service Pvt Ltd	03-10-2024	1,00,45,924		Vendor								1,00,45,924	
191	Prakashkumar Mahendrakumar Bhatt	24-09-2024	4,91,249		Lessor								4,91,249	
192	Rohit Kumar Kothari	25-09-2024	34,79,333		Lessor								34,79,333	
193	Shreevara Towers	18-09-2024	11,62,973		Lessor								11,62,973	

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194	Duvvuru Surendranath Reddy	17-10-2024	60,14,162		Vendor								60,14,162	Plus Interest (Amount not specified)	
195	Yash Real Estate	22-09-2024	14,39,719		Lessor								14,39,719		
196	Sachin Kumar	29-07-2024	13,60,200		Lessor								13,60,200		
197	Truevalue Marketing Services Private Limited	09-09-2024	3,14,58,470		Vendor								3,14,58,470		
198	M Subarna	26-09-2024	9,38,698		Lessor								9,38,698		
199	D Magesan	27-07-2024	6,59,923		Lessor								6,59,923		
200	Makrina Constructions LLP	01-10-2024	3,05,005		Lessor								3,05,005		
201	Narendra Singh	31-07-2024	3,84,940		Lessor								3,84,940		
202	Rakesh Dahiya	31-07-2024	3,84,940		Lessor								3,84,940		
203	Sunil kumar and sons properties	31-07-2024	5,83,037		Vendor								5,83,037		
204	Chitar Singh and Sons Properties	31-07-2024	4,91,294		Vendor								4,91,294		
205	Mehar Singh and sons Properties	31-07-2024	4,91,294		Vendor								4,91,294		
206	Nushrat Parveen	07-10-2024	67,782		Lessor								67,782		
207	Sadf Parveen	07-10-2024	67,782		Lessor								67,782		
208	Shaheda Parveen	07-10-2024	2,11,373		Lessor								2,11,373		
209	Mohammed Akram	07-10-2024	1,18,619		Lessor								1,18,619		
210	Ranpreet Singh	18-10-2024	26,38,786		Lessor								26,38,786		
211	HappyLocate Relocation Services Pvt Ltd	23-10-2024	17,78,693		Vendor								17,78,693		
212	Abdullah Quraishi	31-07-2024	33,000		Advocate								33,000		
213	ManoharAjwani & Kamal Ajwani	19-09-2024	5,81,864		lessor								5,81,864		
214	Handy Online Solution Private Limited	24-09-2024	10,33,933		Vendor								10,33,933		
215	Gharana Associates Infra Promoters P Ltd	21-09-2024	19,48,800		lessor								19,48,800		
216	Brilliant Consultancy FZC	30-09-2024	15,80,37,634		Consultancy								15,80,37,634		
217	Vijay Tiles and Cement Products	20-09-2024	2,39,804		lessor								2,39,804		
218	Sigma Trade Wings	18-09-2024	11,01,010		lessor								11,01,010		
219	Vidhyadhar Poonia	31-07-2024	11,41,082		lessor								11,41,082		
220	Kanna Biran Balasubramaniam & Kanna Biran Amudhaa	26-07-2024	8,11,200		lessor								8,11,200		
221	Rajendra Agarwal	31-07-2024	3,08,909		lessor								3,08,909		
222	Harshita Sarawagi	31-07-2024	1,58,79,292		lessor								1,58,79,292		
223	Afshan Ruhi	07-10-2024	1,69,455		lessor								1,69,455		
224	Abdul Wahid	07-10-2024	4,04,437		lessor								4,04,437		
225	Mohammed iqbal	07-10-2024	3,70,416		lessor								3,70,416		
226	Manish Tahlani Sons, Pushpa Devi, Laveesha and Bhakti	03-10-2024	11,32,125		lessor								11,32,125		
227	B Y Associates	09-07-2024	5,90,000		Cost audit								5,90,000		
228	SHIVAANAM BUILDERS AND DEVELOPERS PVT. LTD	17-10-2024	28,12,535		lessor								28,12,535		
229	Velocity Capital Consultanats LLP	30-10-2024	25,34,41,200		Consultant								25,34,41,200		
230	Goavega Software Private Limited	29-10-2024	48,63,669		Vendor								48,63,669		
231	Jyothi Agarwal	26-07-2024	4,49,582		Vendor								4,49,582		
232	Rasi Bihari Agarwal	26-07-2024	5,02,655		Vendor								5,02,655		
233	The Board of Cricket Control In India	16-07-2024	1,58,90,92,400	1,58,90,92,400	Vendor								-	Claim form Pending; Provisionally Admitted as per Hon'ble AA Admission Order dt.16.7.24	
Total			6,25,97,96,920	5,17,89,32,962									20,09,40,930	87,99,23,028	

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Note: THE CREDITORS ARE HEREBY INFORMED THAT:

In pursuance of Section 15(1)(c), Regulations 6(2)(c) and 12(1), regulations 12(2) and regulation 13 of CIRP Regulations, 2016, the claimants can submit their claims within 14 days of commencement of CIRP, upto 90th days of commencement of CIRP and also till up to seven days before the date of meeting of creditors for voting on the resolution plan or the initiation of liquidation, as the case may be, respectively.

The Resolution Professional and his team is diligently verifying the claims on a daily basis as per regulation 13 and 14 of CIRP Regulations, 2016. However, certain claims have been provisionally admitted based on the records submitted by the claimants. These claims remain subject to further verification upon receipt of the complete books of accounts and records maintained by the Corporate Debtor, that is awaited from the Ex-management of the Corporate Debtor.

It is important to note that the submission and verification of claims is an ongoing process. Given the significant volume of emails and documents pertaining to the claims filed against the Corporate Debtor, there might be some delays in the collation and review of claims. This is a procedural aspect that will be addressed in due course of time.

The Resolution Professional assures all stakeholders that the claims are being continuously verified, and the updated list of claims will be uploaded frequently to maintain transparency and compliance with the regulatory requirements.

It is further requested that if any creditors who don't find their names in the present list, may further send a reminder email at the process email id (ip.byjus@outlook.com), to follow-up on their claim for quick actions.